

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 16.03.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesh Merla, Member (Technical)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)No. 55/2021 & IA No. 630 & 631/2021	Nalini Hari V Mysore Stoneware Pipes & potteries Ltd	Sriram Venkatavaradan	
2.	Comp App (AT)(CH)(Ins) No. 336/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt. Ltd. With	APR Associates	
3.	Comp App (AT)(CH)(Ins) No. 339/2021 & IA No. 701 & 702/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt Ltd & Anr With	APR Associates	
4.	Comp App (AT)(CH)(Ins) No. 343/2021 & IA No. 709,710 & 711/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt Ltd & Anr	APR Associates	
5.	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises V ReGen Powertech Pvt Ltd & Anr With	P. Mohan Prasad A. Vidya	
6.	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No. 679/2021	Echanda Urja Pvt Ltd V ReGen Powertech Private Limited With	N.P. Vijay Kumar	A.G. Sathyanaryanan Caveator
7.	Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) P Ltd V Regen Infrastructure and Service P Ltd (RISPL) & Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1
8.	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Limited V Regen Infrastructure and Service P Ltd (RISPL) & Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1
9.	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703 & 704/2021	Regen Infrastructure and Service P Ltd V ReGen Powertech Private Limited	B. Dhanaraj Pavithra K	A.G. Sathyanaryanan Caveator
10.	Comp.App (AT)(CH)(Ins) No. 6/2022 & IA No. 16 & 17/2022	Asset Reconstruction Company (India) Ltd V Renuka Devi Ramaswamy RP & Anr	VV Sivakumar Chethan Sagar	B. Dhanaraj R1
11.	Comp App (AT)(CH)(Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited V ReGen Powertech P Ors & 3 Ors	Gridhar & Sai Giridharan	(P.H.Aravind Pandian)R1,2 Dhanraj R3 &R4
12.	TA No. 17/2021 (Comp App (AT)	Sumit Binani RP of KSK Mahanadi Power Company Ltd V	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya

	(Ins) No. 1116/2020)	Power Finance Corporation Ltd With		Neha Shivhare
13.	TA No. 43/2021 (Comp App (AT)(Ins) No.1097/2020) & IA No. 670, 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation V M/s. KSK Mahanadi Power Company Ltd through its Resolution Professional Mr. Sumit Binani	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Ms. Neha Shivhare	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT)(CH)(Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	Vivekanand – R1 Chandra Mouli Prabhakar R. Prithviraj Pandian- R2 Haribabu Thotu IRP

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)
(Chennai Bench)

For Assistance,

1. Dy. Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692
2. Court Officer - **PH No. : 044-2888 0450**